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**Declaration of Assets and Liabilities** 

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.		Self	Spouse Name(S)	Dependant-1 Name	Dependent-2 Name	Dependant-3 Etc. Name
(1)	Cash	NIL	NIL	NIL	NIL	NIL
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	NiL				
(iii)	Bonds, Debentures and Shares In companies	NIL		ACTION 100 TO 10		
(lv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	NIL				
(v)	Motor Vehicles (details of make, etc.)	NiL				
(vI)	Jewellery (give details of weight and value)	NiL				12/1/2/1/2
vii)	Other assets, such as values of claims / interests	NiL	NiL	NIL	NiL	NiL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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## B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated)

Sr. No.	Description	Self	Spouse Name(5)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	MIL		-		NIL
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Niz				NiL
(ili)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL				NiL
(fv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market yalue	DHUR DHUR	NiL			MIL
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	SBI	16,00,000/=
	(ii) Loans from financial institutions	2024-25	EMI-33316/=
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NiL	
	(b) dues to departments dealing with supply of water	1112	
	(c) dues to departments dealing with supply of electricity	NiL	5

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	(d) dues to departments dealing with telephones	NIL	2000000
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Niz	
	(f) Other dues, If any	NIL	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BWHPK-4196D	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]		
	(lii) Sales Tax [Only in case of proprietary business]		
-	(iv) Property Tax	No. of the Control of	42.00

## C. Personal Detail GPF/CPF/PRAN No. Gender (M/F) Date of Birth ; " (DD/MM/YYYY) Class/Group (A/B/C) Cadre RVS (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) Home District MADHUBANI I hereby declare that the above details are true to the best of my knowledge and belief. 101773VIC Name of Employee: 917 5716 Designation: Office Affenders Place: PATNA Department: BIHAR VIOLHAN SAIBHA PATNA Date: 17/02/2025

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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